

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1990
ANSWERED ON:22.11.2010
PENSION TO EX-SERVICEMEN
Kumar Shri Shailendra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the pension amount for retired personnel of all ranks has been increased in accordance with the recommendations of Justice Chandrashekhar Committee;
- (b) if so, the reasons for depriving the personnel of honorary ranks retired prior to 01.01.1953; and
- (c) the reasons for fixing higher amount of pension for junior rank personnel as compared to the personnel of senior ranks?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) Yes, Madam.
- (b) No personnel of honorary rank retired prior to 01.01.1953 have been deprived of any benefit.
- (c) While determining the quantum of revised pension of pre-1.1.2006 pensioners with reference to the recommendations of the Cabinet Secretary's Committee, the pension of certain higher ranks turned out to be less than the revised pension of lower ranks due to rank weightages. This anomaly is in the final stages of removal.